Calcutta High Court (Appellate Side) Cases registered on 17-11-2020 and 18-11-2020

| Data of | | | |
|---------|---------------|----------------------|---|
| SI No. | Case No. | Date of Registration | Cause Title |
| 1 | CO/1415/2020 | 17-11-2020 | NILANJAN GHOSH VS MADHUMITA GHOSH |
| | | | PEARL CORPORATION VS ASSISTANT PROVIDENT FUND |
| 2 | CO/1416/2020 | 17-11-2020 | COMMISSIONER(CC-II) |
| 3 | CO/1417/2020 | 17-11-2020 | BHASKAR LAHIRI VS UTPAL PAL |
| 4 | CO/1418/2020 | 17-11-2020 | BHASKAR LAHIRI VS UTPAL PAL |
| | | | NEMAI CHANDRA SAMANTA VS KASHI NATH SAHA AND |
| 5 | CO/1419/2020 | 17-11-2020 | ORS |
| 6 | CO/1420/2020 | 17-11-2020 | ANTARA KARAR CHOUDHURY VS CHIRANJIT KARAR |
| 7 | CO/1421/2020 | 17-11-2020 | PUSHPA JADAV VS JITENDRA KUMAR SAHA AND ANR |
| 8 | CO/1422/2020 | 17-11-2020 | ANAMIKA SINHA PAL VS SAIBAL PAL |
| 9 | CO/1423/2020 | 18-11-2020 | SOMRITA MONDAL (NEE BISUI) VS SAIKAT MONDAL |
| 10 | CO/1424/2020 | 18-11-2020 | KASMIRA BIBI VS YAKUB ALI MONDAL AND ORS |
| | | | KHUNANIA TRADERS PVT. LTD VS HEMANTA KUMAR |
| 11 | CO/1425/2020 | 18-11-2020 | DEASHI AND ORS |
| | | | BIPAD TARAN MONDAL AND ANR VS KALYANI MONDAL |
| 12 | CO/1426/2020 | 18-11-2020 | AND ORS |
| 13 | CO/1427/2020 | 18-11-2020 | ANIL RATHI VS ARUP RATAN GOOPTU |
| 14 | CO/1428/2020 | 18-11-2020 | MOUMITA PANDIT NEE SETH VS SUBHENDU PANDIT |
| 15 | CO/1429/2020 | 18-11-2020 | SHILI ADHIKARI NEE DAS BAIRAGYA VS RAHUL ADHIKARI |
| 16 | CO/1430/2020 | 18-11-2020 | RAMENDRA KUMAR RAI VS BIMAL KUMAR GOEL AND ORS |
| 17 | CO/1431/2020 | 18-11-2020 | ASIT KUMAR JANA AND ANR VS SANKAR JANA AND ORS |
| 18 | CO/1432/2020 | 18-11-2020 | SUBARNA GHOSH NEE THAKUR VS SANTANU GHOSH |
| 19 | CO/1433/2020 | 18-11-2020 | CHHANDABANI MUKHERJEE VS SHIV KUMAR BAGLA |
| 20 | CPAN/585/2020 | 17-11-2020 | SHYAMA GHOSH VS ATANU GHOSH |
| | | | M/S KULTALI FOOD MARKETING PVT LTD AND ANR VS |
| 21 | CPAN/586/2020 | 17-11-2020 | PARWEZ AHMAD SIDDIQUI AND ORS |
| | | | SATYANARAYAN SINGH VS RAMA SANKAR |
| 22 | CPAN/587/2020 | 17-11-2020 | GUPTA@SHOW |
| 23 | CPAN/588/2020 | 17-11-2020 | AMARENDRA NATH KAR AND ORS. VS RUNA PATRA |
| 24 | CPAN/589/2020 | 18-11-2020 | RATIKANTA SARDAR VS GOBINDA SIKDAR |
| 25 | CPAN/590/2020 | 18-11-2020 | SRIDEV CHANDRA SAUTYA VS PRADYUT SARKAR |
| | | | KAKALI SAHA @ KAKALI SARKAR (SAHA VS ARINDRAJIT |
| | | | DEBSHARMA, DISTRICT PANCHAYET AND RURAL |
| 26 | CPAN/591/2020 | 18-11-2020 | DEVELOPMENT OFFICER |

| | | | TARUN KUMAR SHOME VS S. S. RAWAT, |
|----|---------------|------------|--|
| | | | DIRECTOR(PROJECT), BRIDGE AND ROOF COMPANY |
| 27 | CPAN/592/2020 | 18-11-2020 | (INDIA) LIMITED AND ORS |
| | , , | | BISHAL SHAW AND ANR VS THE STATE OF WEST |
| 28 | CRA/248/2020 | 17-11-2020 | BENGAL |
| | | | JHOTON CHOWDHURY VS STATE OF WEST BENGAL AND |
| 29 | CRA/249/2020 | 17-11-2020 | ORS. |
| 30 | CRA/250/2020 | 18-11-2020 | MONORANJAN ROY VS State of West Bengal |
| 31 | CRA/251/2020 | 18-11-2020 | SADHAN SARDAR VS State of West Bengal |
| | | | RAJ KUMAR BARAL @ RAJKUMAR BORAL@ RAJU BARAL |
| 32 | CRA/252/2020 | 18-11-2020 | VS THE STATE OF WEST BENGAL |
| 33 | CRA/253/2020 | 18-11-2020 | ABHISHEK ROY VS STATE OF WEST BENGAL AND ORS. |
| 34 | CRA/254/2020 | 18-11-2020 | ARUP THAKUR VS State of West Bengal |
| | | | PRADIP MONDAL VS STATE OF WEST BENGAL AND ORS. |
| 35 | CRM/9342/2020 | 17-11-2020 | PRADIF WONDAL VS STATE OF WEST BENGAL AND ORS. |
| 36 | CRM/9343/2020 | 17-11-2020 | PRADIP MONDAL VS State of West Bengal |
| 37 | CRM/9344/2020 | 17-11-2020 | DOLLY @DOLI SAHA VS State of West Bengal |
| 38 | CRM/9345/2020 | 17-11-2020 | RAJU BAIDYA VS State of West Bengal |
| 39 | CRM/9346/2020 | 17-11-2020 | SUBRATA ROY VS STATE OF WEST BENGAL AND ORS. |
| 40 | CRM/9347/2020 | 17-11-2020 | RANJIT SARKAR VS JANMENJOY MANNA AND ORS |
| 41 | CRM/9348/2020 | 17-11-2020 | RAJAB HALSANA AND ORS VS State of West Bengal |
| | | | MUJID SARDAR @ MUJID @ MONI VS State of West |
| 42 | CRM/9349/2020 | 17-11-2020 | Bengal |
| 43 | CRM/9350/2020 | 17-11-2020 | BIBHAS BANERJEE VS State of West Bengal |
| 44 | CRM/9351/2020 | 17-11-2020 | SUMAN ROY @ HAMPI VS State of West Bengal |
| 45 | CRM/9352/2020 | 17-11-2020 | BAHADUR MAHALDAR VS State of West Bengal |
| 46 | CRM/9353/2020 | 17-11-2020 | BIKASH MANDAL VS State of West Bengal |
| 47 | CRM/9354/2020 | 17-11-2020 | FARJANA BIBI VS State of West Bengal |
| 48 | CRM/9355/2020 | 17-11-2020 | NAJIFUL MIRJA VS State of West Bengal |
| 49 | CRM/9356/2020 | 17-11-2020 | MADHUSUDAN DAS AND ORS VS State of West Bengal |
| 50 | CRM/9357/2020 | 17-11-2020 | SUBHASH SK VS State of West Bengal |
| 51 | CRM/9358/2020 | 17-11-2020 | MD CHAND SK AND ORS VS State of West Bengal |
| 52 | CRM/9359/2020 | 17-11-2020 | SEKH FIROJ@FIROJ VS State of West Bengal |
| 53 | CRM/9360/2020 | 17-11-2020 | SRIJAN @ SRIJAN SHEEL VS State of West Bengal |
| 54 | CRM/9361/2020 | 17-11-2020 | TAPAS SAHA VS State of West Bengal |
| 55 | CRM/9362/2020 | 17-11-2020 | SANTOSH MANNA VS State of West Bengal |
| 56 | CRM/9363/2020 | 17-11-2020 | RAJESH MONDAL AND ANR VS State of West Bengal |
| | | | RUPAK MUKHERJEE @ SANTANU MUKHERJEE VS State |
| 57 | CRM/9364/2020 | 17-11-2020 | of West Bengal |
| | | | ANUPAM PAL @ ANUPAM PAUL VS State of West |
| 58 | CRM/9365/2020 | 17-11-2020 | Bengal |
| 59 | CRM/9366/2020 | 17-11-2020 | SUDIP MAL VS State of West Bengal |

| | | | HAFIZUL ISLAM @HAFIZUL MOLLA VS State of West |
|----|-------------------|------------|---|
| 60 | CRM/9367/2020 | 17-11-2020 | Bengal |
| 61 | CRM/9368/2020 | 17-11-2020 | SANTANU DAS VS State of West Bengal |
| 62 | CRM/9369/2020 | 17-11-2020 | ANARUL SK VS State of West Bengal |
| | | | BUDHU MAL PAHARIA @ BUDDADEB MAL PAHARI VS |
| 63 | CRM/9370/2020 | 17-11-2020 | State of West Bengal |
| 64 | CRM/9371/2020 | 17-11-2020 | SUJIT CHOWDHURY VS State of West Bengal |
| 65 | CRM/9372/2020 | 17-11-2020 | RAJU SARKAR@KALESTAR RAJU VS State of West Bengal |
| | | | NUR ISLAM SK @NUR SALAM SEKH VS State of West |
| 66 | CRM/9373/2020 | 17-11-2020 | Bengal |
| 67 | CD14/0274/2020 | 47.44.2020 | ALOK GUHA @ ALOKE GUHA @ ALOKE KUMAR GUHA VS |
| 67 | CRM/9374/2020 | 17-11-2020 | State of West Bengal |
| 68 | CRM/9375/2020 | 17-11-2020 | PRATIMA BAGDI (MAJHI) VS State of West Bengal |
| 69 | CRM/9376/2020 | 17-11-2020 | TOTON SAHA VS State of West Bengal |
| 70 | CRM/9377/2020 | 17-11-2020 | SAHEB SK AND ORS VS State of West Bengal |
| 71 | CRM/9378/2020 | 18-11-2020 | SUSHOBHAN BHATTACHARYA VS State of West Bengal |
| 72 | CRM/9379/2020 | 18-11-2020 | FULI ROY @ FALI ROY VS State of West Bengal |
| 73 | CRM/9380/2020 | 18-11-2020 | AVJIT BHOWMIK VS State of West Bengal |
| 74 | CRM/9381/2020 | 18-11-2020 | RATAN MONDAL AND ORS VS State of West Bengal |
| 75 | CRM/9382/2020 | 18-11-2020 | MABUL SK @MAIMUDDIN SEKH VS State of West Bengal |
| 76 | CRM/9383/2020 | 18-11-2020 | KUSH HALDER AND ORS VS State of West Bengal |
| 77 | CRM/9384/2020 | 18-11-2020 | JUBER ANSARI VS State of West Bengal |
| 78 | CRM/9385/2020 | 18-11-2020 | SMT DEEPSIKHA MANNA SARKAR VS State of West Bengal |
| 76 | CIVIT/ 5303/ 2020 | 10 11 2020 | Deligai |
| 79 | CRM/9386/2020 | 18-11-2020 | SANCHITA MONDAL @ BEAUTY PAUL VS Union of India |
| | | | SMT DEEPSIKHA MANNA SARKAR VS State of West |
| 80 | CRM/9387/2020 | 18-11-2020 | Bengal AND ANR |
| 81 | CRM/9388/2020 | 18-11-2020 | TINNATH BAR VS State of West Bengal |
| 82 | CRM/9389/2020 | 18-11-2020 | SANJAY GHOSH AND OTHERS VS State of West Bengal |
| 83 | CRM/9390/2020 | 18-11-2020 | ANJU SUTRADHAR VS State of West Bengal |
| | | | MANZILLA KHAN @MANJILA KHAN VS State of West |
| 84 | CRM/9391/2020 | 18-11-2020 | Bengal |
| | | | BASANTI DAS @BASANTI BALA DAS AND ANOTHER VS |
| 85 | CRM/9392/2020 | 18-11-2020 | State of West Bengal |
| 86 | CRM/9393/2020 | 18-11-2020 | SUJIT MONDAL VS State of West Bengal |
| 87 | CRM/9394/2020 | 18-11-2020 | MOULAVI IDEL SK @ EIDUL SAIKH VS State of West Bengal |
| 88 | CRM/9395/2020 | 18-11-2020 | ANTAR DAS @ DAS VS State of West Bengal |
| 89 | CRM/9396/2020 | 18-11-2020 | SAHAJAN BISWAS@UCHHMAN BISWAS VS State of West Bengal |

| 90 | CRM/9397/2020 | 18-11-2020 | MD AMIR AND OTHERS VS State of West Bengal |
|------------|--------------------------------|------------|--|
| 91 | CRM/9398/2020 | 18-11-2020 | TAFAJUL HOQUE VS State of West Bengal |
| 92 | CRM/9399/2020 | 18-11-2020 | SANUAR SK. @SANOWAR ALI VS State of West Bengal |
| 93 | CRM/9400/2020 | 18-11-2020 | SHYAMAL DAS VS State of West Bengal |
| | | | RAHUL MONDAL@RUHUL AMIN MONDAL AND ANR VS |
| 94 | CRM/9401/2020 | 18-11-2020 | State of West Bengal |
| 95 | CRM/9402/2020 | 18-11-2020 | ABDUL GAFFAR MOLLA @GAFFAR MALLIK AND ANR VS State of West Bengal |
| 96 | CRM/9403/2020 | 18-11-2020 | ABINASH KHARWAR@AVINASH VS State of West Bengal |
| 97 | CRM/9404/2020 | 18-11-2020 | ABARUL HAQUE VS State of West Bengal |
| 98 | CRM/9405/2020 | 18-11-2020 | ASHALATA MONDAL AND ANR VS State of West Bengal |
| 99 | CRM/9406/2020 | 18-11-2020 | PROSENJIT SINHA ROY VS State of West Bengal |
| 100 | CRM/9407/2020 | 18-11-2020 | JAKIR SK AND ORS VS State of West Bengal |
| 101 | CRMSPL/31/2020 | 17-11-2020 | RADHAMANI INDIA LIMITED VS BASUKINATH FOOD PROCESSORS LIMITED AND ANR |
| 102 | CRR/1607/2020 | 17-11-2020 | SK AMIR ALI AND ANR VS State of West Bengal AND ANR |
| 103 | CRR/1608/2020 | 17-11-2020 | TAPAN KUMAR MITRA VS INDRAJIT KARMAKAR AND ANR |
| 104 | CRR/1609/2020 | 17-11-2020 | DIBAKAR DUTTA VS CHANDANA HALDER DUTTA AND ANOTHER |
| 105 | CRR/1610/2020 | 17-11-2020 | SHELLY DHAR VS RANJAN DHAR |
| 106 | CDD /1611 /2020 | 17-11-2020 | NAMITA MONDAL @ NAMITA MANDAL MAINAN @ NAMITA MAINAN MANDAL AND ANOTHER VS State of |
| 106 107 | CRR/1611/2020 CRR/1612/2020 | 17-11-2020 | West Bengal mir moufuz ali VS STATE OF WEST BENGAL AND ORS. |
| 107 | CRR/1012/2020 | 17-11-2020 | MD SABBU ALIAS MD SHABBU AND OTHERS VS State |
| 108 | CRR/1613/2020 | 17-11-2020 | of West Bengal AND ANOTHER |
| 109 | CRR/1614/2020 | 17-11-2020 | GOUR BISWAS VS STATE OF WEST BENGAL AND ORS. |
| 110 | CDD /4 C4 F /2020 | 47.44.2020 | ATHALURI VEERANJANEYA PRASAD ALIAS ANJANEYA PRASAD VS STATE OF WEST BENGAL AND ORS. |
| 110 | CRR/1615/2020 | 17-11-2020 | |
| 111 | CRR/1616/2020 | 18-11-2020 | ROBIUL JAMADAR VS STATE OF WEST BENGAL AND ANOTHER |
| 112 | CRR/1617/2020 | 18-11-2020 | SOURAV BANERJEE VS State of West Bengal |
| 113 | CRR/1618/2020 | 18-11-2020 | PRASANTA DHAR VS STATE OF WEST BENGAL AND ORS |
| 114 | CRR/1619/2020 | 18-11-2020 | TARUN BANERJEE VS State of West Bengal AND ANR |
| 115 | CRR/1620/2020 | 18-11-2020 | AMIR MANGER AND ORS VS STATE OF WEST BENGAL AND ORS. |
| 116 | CRR/1621/2020 | 18-11-2020 | FUTURE TRADESOLUTIONS LLP VS State of West Bengal AND ANR |
| | | | |

| | | | JAYANTA KUMAR RAY VS STATE OF WEST BENGAL AND |
|-----|---|------------|---|
| 117 | CRR/1622/2020 | 18-11-2020 | ORS. |
| | | | SATYABRATA PRADHAN VS THE STATE OF WEST |
| 118 | CRR/1623/2020 | 18-11-2020 | BENGAL AND ANR |
| | | | FUTURE GAMING AND HOTEL SERVICES PVT LTD VS |
| 119 | CRR/1624/2020 | 18-11-2020 | State of West Bengal AND ANR |
| | | | PRANAB KUMAR NAYAK VS MANJULA @ MANJU NAYAK |
| 120 | FAT/300/2020 | 17-11-2020 | AND ORS |
| 104 | EAT/204/2020 | 40.44.2020 | AHAMMAD SK @ AHAMED ALI VS ANOWARA BIBI AND |
| 121 | FAT/301/2020 | 18-11-2020 | ORS |
| 122 | FMAT/480/2020 | 17-11-2020 | NATIONAL INSURANCE CO LTD VS RAMICHA BIBI AND ANR |
| 122 | 110141748072020 | 17-11-2020 | PANCHDEEP CONSTRUCTION LTD VS NATIONAL |
| 123 | FMAT/481/2020 | 17-11-2020 | PROJECTS CONSTRUCTION CORP LTD |
| 123 | 111111111111111111111111111111111111111 | 1, 11 2020 | MITA DIGAR AND ORS VS CHOLAMANDALAM MS GEN |
| 124 | FMAT/482/2020 | 18-11-2020 | INSURANCE CO LTD AND ANR |
| | | | HASIM @ HASIM ANSARI AND ANR VS NEW INDIA |
| 125 | FMAT/483/2020 | 18-11-2020 | ASSURANCE CO LTD AND ANR |
| | | | MOUSUMI MUKHERJEE AND ORS VS ICICI LOMBARD |
| 126 | FMAT/484/2020 | 18-11-2020 | GEN INSURANCE CO LTD ANDANR |
| | | | RELIANCE GEN INSURANCE CO LTD VS GITA RAY AND |
| 127 | FMAT/485/2020 | 18-11-2020 | ORS |
| 120 | ENANT/496/2020 | 10 11 2020 | RELIANCE GEN INSURANCE CO LTD VS MILAN DAS AND |
| 128 | FMAT/486/2020 | 18-11-2020 | RELIANCE GEN INS CO LTD VS PRATIMA RANI SARKAR |
| 129 | FMAT/487/2020 | 18-11-2020 | AND ORS |
| 123 | | 10 11 2020 | RELIANCE GEN INSURANCE CO LTD VS SUSMITA |
| 130 | FMAT/488/2020 | 18-11-2020 | MAHAPATRA AND ORS |
| 131 | MAT/742/2020 | 17-11-2020 | Union of India VS MENKA GAMBHIR |
| 132 | MAT/743/2020 | 17-11-2020 | Union of India VS RUJIRA NAROOLA |
| 133 | MAT/744/2020 | 17-11-2020 | PRADIP CHAKRABORTY VS State of West Bengal |
| 134 | MAT/745/2020 | 17-11-2020 | GANESH PATI VS STATE OF WEST BENGAL AND ORS. |
| | | | SK. NASIM ALI AND ORS. VS STATE OF WEST BENGAL |
| 135 | MAT/746/2020 | 17-11-2020 | AND ORS. |
| | | | FARIDA KHATUN AND ORS VS STATE OF WEST BENGAL |
| 136 | MAT/747/2020 | 17-11-2020 | AND ORS. |
| 127 | NAAT/740/2020 | 10 11 2020 | ARUP CHAKRABORTY VS STATE OF WEST BENGAL AND |
| 137 | MAT/748/2020 | 18-11-2020 | ORS. |
| | | | THE SECRETARY, ABDUL MANNAN HIGH MADRASAH, BHAGABANGOLA VS THE STATE OF WEST BENGAL AND |
| 138 | MAT/749/2020 | 18-11-2020 | ORS |
| | , 5, 2020 | | M/S. LUXMI PHARMACEUTICAL WORKS PROP. PANKAJ |
| 139 | RVW/103/2020 | 17-11-2020 | SUR VS CHAITALI BHATTACHARYA AND ORS. |
| | | | MONIRUDDIN KHA@MANURUDDIN KHA VS PIYAR ALI |
| 140 | SAT/134/2020 | 17-11-2020 | KHA AND ORS |

| | T | | |
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| 141 | SAT/135/2020 | 17-11-2020 | BABU DAS VS SHIPRA DAS |
| | | | SK SAHANOOR ISLAM VS STATE OF WEST BENGAL AND |
| 142 | WPA/9332/2020 | 17-11-2020 | ORS. |
| 143 | WPA/9333/2020 | 17-11-2020 | SUJOY NEOGI VS STATE OF WEST BENGAL AND ORS. |
| 144 | WPA/9334/2020 | 17-11-2020 | MALLIKA SARKER VS STATE OF WEST BENGAL AND ORS. |
| | | | WEST BENGAL STATE ELECTRICITY DISTRIBUTION |
| 145 | WPA/9335/2020 | 17-11-2020 | COMPANY LRTD VS RABIYA KHATUN AND ORS |
| | | | TAPAN KUMAR ADHIKARY VS STATE OF WEST BENGAL |
| 146 | WPA/9336/2020 | 17-11-2020 | AND ORS. |
| | | | WEST BENGAL STATE ELECTRICFITY DISTRIBUTION |
| 147 | WPA/9337/2020 | 17-11-2020 | COMPANY LTD VS SEIKH ABUL KALAM AND ORS |
| | | | RDS PROJECT LIMITED AND ANOTHER VS UNION OF |
| 148 | WPA/9338/2020 | 17-11-2020 | INDIA AND OTHERS |
| | | | WEST BENGAL STATE ELECTRICITY DISTRIBUTION |
| 149 | WPA/9339/2020 | 17-11-2020 | COMPANY LTD VS BISWANATH GHOSH AND ORS |
| | | | WEST BENGAL STATE ELECTRICITY DISTRIBUTION |
| 150 | WPA/9340/2020 | 17-11-2020 | COMPANY LTD VS MOSARAF CHOWDHURY |
| | | | MANSURA BEGAM VS STATE OF WEST BENGAL AND |
| 151 | WPA/9341/2020 | 17-11-2020 | ORS. |
| 152 | WPA/9342/2020 | 17-11-2020 | SUNIL SARDAR VS UNION OF INDIA AND ORS. |
| | | | WEST BENGAL STATE ELECTRICITY DISTRIBUTION |
| 153 | WPA/9343/2020 | 17-11-2020 | COMPANY LTD VS MEHEBUD HOSSAIN AND ORS |
| 154 | WPA/9344/2020 | 17-11-2020 | ARJUN SHARMA VS UNION OF INDIA AND ORS. |
| 155 | WPA/9345/2020 | 17-11-2020 | POLY SANA VS STATE OF WEST BENGAL AND ORS. |
| 156 | WPA/9346/2020 | 17-11-2020 | JAHAR LAL JANA VS STATE OF WEST BENGAL AND ORS. |
| | | | PARTHA PRATIM DE VS STATE OF WEST BENGAL AND |
| 157 | WPA/9347/2020 | 17-11-2020 | ORS. |
| 158 | WPA/9348/2020 | 17-11-2020 | SANTOSH JANA VS State of West Bengal |
| 159 | WPA/9349/2020 | 17-11-2020 | MITHU DAS VS STATE OF WEST BENGAL AND ORS. |
| 160 | WPA/9350/2020 | 17-11-2020 | SULEKHA JANA VS THE CESC LIMITED |
| | | | SAMAR KUMAR PANDEY VS NATIONAL INSURANCE |
| 161 | WPA/9351/2020 | 17-11-2020 | COMPANY LTD AND ANR |
| 162 | WPA/9352/2020 | 17-11-2020 | MINTU MONDAL VS State of West Bengal |
| 163 | WPA/9353/2020 | 17-11-2020 | MANJU ARI VS THE CALCUTTA PORT TRUST |
| | | | PANNA DOM AND ANOTHER VS STATE OF WEST |
| 164 | WPA/9354/2020 | 17-11-2020 | BENGAL AND ORS. |
| 165 | WPA/9355/2020 | 17-11-2020 | BHISMODEB MAITY VS STATE OF WEST BENGAL AND ORS. |
| | | | GABANA AGGREGATES AND PROJECTS PVT. LTD VS |
| 166 | WPA/9356/2020 | 17-11-2020 | UNION OF INDIA AND ORS. |
| | | | ANATH BANDHU GHOSH VS STATE OF WEST BENGAL |
| 167 | WPA/9357/2020 | 17-11-2020 | AND ORS. |
| 168 | WPA/9358/2020 | 17-11-2020 | PRANAB MONDAL VS W.B.S.E.D.C.L AND ANR |
| | 1 | 1 | 1 |

| | | | SAMIR KUMAR ADHIKARI VS UNITED BANK OF INDIA |
|-----|-------------------|------------|---|
| 169 | WPA/9359/2020 | 17-11-2020 | AND OTHERS |
| 170 | WPA/9360/2020 | 17-11-2020 | AJMIRA BIBI VS STATE OF WEST BENGAL AND ORS. |
| | | | KEJRIWAL TRANSPORT PRIVATE LIMITED VS THE |
| 171 | WPA/9361/2020 | 17-11-2020 | DESIGNATED COMMITTEE |
| 172 | W/DA /02/22 /2020 | 17 11 2020 | SAINATH AUTOLINKS PRIVATE LIMITED VS SENIOR |
| 172 | WPA/9362/2020 | 17-11-2020 | JOINT COMMISSIONER |
| 173 | WPA/9363/2020 | 17-11-2020 | UMA RANI MAITI VS STATE OF WEST BENGAL AND ORS. |
| 174 | WPA/9364/2020 | 17-11-2020 | PINTU MUDI VS State of West Bengal |
| 175 | WPA/9365/2020 | 17-11-2020 | GOUTAM KUMAR DEY VS Union of India |
| 176 | WPA/9366/2020 | 17-11-2020 | ASISH GIRI VS THE STATE OF WEST BENGAL AND ORS |
| | | | TARUN KUMAR SUR VS THE STATE OF WEST BENGAL |
| 177 | WPA/9367/2020 | 17-11-2020 | AND ORS |
| 178 | WPA/9368/2020 | 17-11-2020 | sadhana saha VS STATE OF WEST BENGAL AND ORS. |
| 179 | WPA/9369/2020 | 17-11-2020 | AJOY KUMAR SHAW VS Union of India AND OTHERS |
| | | | KANCHAN OIL INDUSTRIES LIMITED VS UNION OF INDIA |
| 180 | WPA/9370/2020 | 17-11-2020 | AND ORS. |
| | | | BSNL- NATIONALIST THIKA WORKERS CONGRESS VS |
| 181 | WPA/9371/2020 | 17-11-2020 | UNION OF INDIA AND ORS. |
| 402 | M/DA (0272 (2020 | 47.44.2020 | NITYANANDA CHATTERJEE @ NITAI VS STATE OF |
| 182 | WPA/9372/2020 | 17-11-2020 | WEST BENGAL AND ORS. |
| 183 | WPA/9373/2020 | 17-11-2020 | ASHOK KUMAR DAS VS KOLKATA METROPOLITAN DEVELOPMENT AUTHORITY |
| 103 | WT A) 3373/2020 | 17-11-2020 | DEVELOPINIENT ACTITIONITY |
| 184 | WPA/9374/2020 | 17-11-2020 | SADHAN NASKAR VS STATE OF WEST BENGAL AND ORS. |
| 185 | WPA/9375/2020 | 17-11-2020 | RISHAV KUMAR DUBEY VS Union of India AND ORS |
| | , 5575, 2525 | | NURJAHAN KHATUN @ NURJAHAN VS STATE OF WEST |
| 186 | WPA/9376/2020 | 17-11-2020 | BENGAL AND ORS. |
| | , , | | HABITAT DEVELOPERS PVT LTD ANR ANR VS STATE OF |
| 187 | WPA/9377/2020 | 17-11-2020 | WEST BENGAL AND ORS. |
| | | | SUBAL CHANDRA DEY VS STATE OF WEST BENGAL AND |
| 188 | WPA/9378/2020 | 17-11-2020 | ORS. |
| | | | NAMITA DUTTA VS STATE OF WEST BENGAL AND ORS. |
| 189 | WPA/9379/2020 | 17-11-2020 | INAMINA DOTTA V3 STATE OF WEST BENGALAND ORS. |
| 190 | WPA/9380/2020 | 17-11-2020 | PINTU MUDI VS State of West Bengal AND ORS |
| | | | UNITED STUDENTS AND RESEARCH SCHOLARS |
| | | | ASSOCIATION AND ANR VS STATE OF WEST BENGAL |
| 191 | WPA/9381/2020 | 17-11-2020 | AND ORS. |
| 400 | NA / 0000 / 0000 | 47 44 222 | SHANKAR GUPTA VS STATE OF WEST BENGAL AND ORS. |
| 192 | WPA/9382/2020 | 17-11-2020 | |
| 102 | W/DA /0282 /2020 | 17 11 2020 | SUBHASHREE MODAK VS STATE OF WEST BENGAL AND |
| 193 | WPA/9383/2020 | 17-11-2020 | ORS. |
| 194 | WPA/9384/2020 | 17-11-2020 | MAGMA HDI GENERAL INSURANCE COMPANY LTD AND ANR VS Union of India AND ANR |
| 194 | VVPA/9584/2020 | 11-11-2020 | AINK A2 OHIOH OF HIGH AIND AINK |

| | | | MONI MOHAN BISWAS VS STATE OF WEST BENGAL |
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| 195 | WPA/9385/2020 | 17-11-2020 | AND ORS. |
| 133 | VVI 7 (7 5 5 6 5 7 E 6 E 6 6 E 6 F 6 E 6 E 6 E 6 E 6 E 6 E | 17 11 2020 | MD SK SAIFUZZAMAN VS STATE OF WEST BENGAL AND |
| 196 | WPA/9386/2020 | 17-11-2020 | ORS. |
| | , , | | MIRZA SALIM BEG VS STATE OF WEST BENGAL AND |
| 197 | WPA/9387/2020 | 17-11-2020 | ORS. |
| | | | ANUMERICAL MARTY VC STATE OF WEST DENICAL AND ODS |
| 198 | WPA/9388/2020 | 17-11-2020 | ANIMESH MAITY VS STATE OF WEST BENGAL AND ORS. |
| 199 | WPA/9389/2020 | 17-11-2020 | ABHISEK PAL VS STATE OF WEST BENGAL AND ORS. |
| | | | KRISHNA MUKHERJEE VS STATE OF WEST BENGAL AND |
| 200 | WPA/9390/2020 | 17-11-2020 | ORS. |
| 201 | WPA/9391/2020 | 17-11-2020 | SUBHAS LAHA VS STATE OF WEST BENGAL AND ORS. |
| | | | MANGAL PRASAD ADVARYA VS BANGIY GRAMIN |
| 202 | WPA/9392/2020 | 17-11-2020 | VIKASH BANK |
| | | | IRADHA DAMODAR SALGRAM JEW AND SRI SRI SHIB |
| | | | THAKUR JEW REPD. BY SHEBAITS SAJAL BARAN GHOSH |
| 203 | WPA/9393/2020 | 17-11-2020 | AND ORS. VS STATE OF WEST BENGAL AND ORS. |
| | , | | |
| 204 | WPA/9394/2020 | 17-11-2020 | TANDRA MAITY VS STATE OF WEST BENGAL AND ORS. |
| | | | MANGAL GURUNG AND ORS. VS STATE OF WEST |
| 205 | WPA/9395/2020 | 17-11-2020 | BENGAL AND ORS. |
| | | | PRADIP KUMAR SARKAR VS STATE OF WEST BENGAL |
| 206 | WPA/9396/2020 | 17-11-2020 | AND ORS. |
| | | | GAURAV SARKAR VS THE CENTRAL BOARD OF |
| 207 | WPA/9397/2020 | 17-11-2020 | SECONDARY EDUCATION |
| 200 | M/DA (0200 /2020 | 17 11 2020 | DILIP KUMAR DAS VS STATE OF WEST BENGAL AND |
| 208 | WPA/9398/2020 | 17-11-2020 | ORS. |
| 209 | WPA/9399/2020 | 17-11-2020 | MOHANLAL DE VS STATE OF WEST BENGAL AND ORS. |
| 203 | WFA(9399)2020 | 17-11-2020 | ARPAN DEY VS THE CENTRAL BOARD OF SECONDARY |
| 210 | WPA/9400/2020 | 17-11-2020 | EDUCATION |
| | | | CHANDANA BANERJEE VS UTTARPARA KOTRANG |
| 211 | WPA/9401/2020 | 17-11-2020 | MUNICIPALITY AND ORS |
| | | | ANISUR RAHAMAN VS CENTRAL BOARD OF SECONDARY |
| 212 | WPA/9402/2020 | 17-11-2020 | EDUCATION |
| 213 | WPA/9403/2020 | 17-11-2020 | ABDUL KADIR VS STATE OF WEST BENGAL AND ORS. |
| | | | BINAY KRISHNA MANDAL @BINAY MONDAL VS STATE |
| 214 | WPA/9404/2020 | 17-11-2020 | OF WEST BENGAL AND ORS. |
| | | | SHYAMAL KUMAR MANDAL VS STATE OF WEST BENGAL |
| 215 | WPA/9405/2020 | 17-11-2020 | AND ORS. |
| 216 | WPA/9406/2020 | 17-11-2020 | MANJU SINGH VS STATE OF WEST BENGAL AND ORS. |
| 247 | M/DA /0407/2020 | 47.44.2020 | BIDYUT KUMAR SARKAR VS THE VISVA BHARATI AND |
| 217 | WPA/9407/2020 | 17-11-2020 | ORS |

| | | | MINA SINGH VS M/S. EASTERN COAL FIELDS LTD AND |
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| 218 | WPA/9408/2020 | 17-11-2020 | ORS |
| 219 | WPA/9409/2020 | 17-11-2020 | RWITIK DEY VS STATE OF WEST BENGAL AND ORS. |
| 220 | WPA/9410/2020 | 17-11-2020 | SANJUKTA ROY VS STATE OF WEST BENGAL AND ORS. |
| 221 | WPA/9411/2020 | 18-11-2020 | ATUL AGARWAL VS UNION OF INDIA AND ORS. |
| | | | DEBALINA CHATTERJEE VS STATE OF WEST BENGAL |
| 222 | WPA/9412/2020 | 18-11-2020 | AND ORS. |
| 223 | WPA/9413/2020 | 18-11-2020 | ORS SEKH JISARAT ALI VS WBSEDCL AND |
| 224 | WPA/9414/2020 | 18-11-2020 | RAJ KUMAR JAISWAL AND ANOTHER VS CESC LIMITED AND OTHERS |
| | | | GHOSAL CASHEWNUT PROCESSING PRIVATE LIMITED VS |
| 225 | WPA/9415/2020 | 18-11-2020 | UNION OF INDIA AND ORS. |
| 226 | WPA/9416/2020 | 18-11-2020 | MUSHTAK SHEKH VS STATE OF WEST BENGAL AND ORS. |
| 227 | WPA/9417/2020 | 18-11-2020 | DIPAYANI BARUI VS STATE OF WEST BENGAL AND ORS. |
| 228 | WPA/9418/2020 | 18-11-2020 | BABLU MOHAMMAD VS STATE OF WEST BENGAL AND ORS. |
| 229 | WPA/9419/2020 | 18-11-2020 | AMIT SINGHA VS STATE OF WEST BENGAL AND ORS. |
| 230 | WPA/9420/2020 | 18-11-2020 | UTTAM DHAR VS STATE OF WEST BENGAL AND ORS. |
| 231 | WPA/9421/2020 | 18-11-2020 | FARIDA BEGUM VS STATE OF WEST BENGAL AND ORS. |
| 232 | WPA/9422/2020 | 18-11-2020 | NURUL ISLAM VS STATE OF WEST BENGAL AND ORS. |
| 233 | WPA/9423/2020 | 18-11-2020 | TAPASH CHANDRA BARMAN AND ORS VS STATE OF WEST BENGAL AND ORS. |
| 234 | WPA/9424/2020 | 18-11-2020 | HIRAK DAS VS STATE OF WEST BENGAL AND ORS. |
| 235 | WPA/9425/2020 | 18-11-2020 | SWETA BERA(DHARA) AND ORS VS STATE OF WEST BENGAL AND ORS. |
| 236 | WPA/9426/2020 | 18-11-2020 | M/S SHUBHVAIBHAV NIRMAN PRIVATELIMITED VS STATE OF WEST BENGAL AND ORS. |
| | | | MAHABIR SWANIRVAR DAL (MAJHPARA)(SELF HELP GROUP) AND ANOTHER VS STATE OF WEST BENGAL |
| 237 | WPA/9427/2020 | 18-11-2020 | AND ORS. |
| | | | INDIAN JUTE INDUSTRIES RESEARCH ASSOCIATION |
| 238 | WPA/9428/2020 | 18-11-2020 | EMPLOYER'S ASSOCIATI ON AND ANOTHER VS UNION OF INDIA AND ORS. |
| 239 | WPA/9429/2020 | 18-11-2020 | M/S M.S. NEOGI CONSTRUCTION AND COMPANY AND ANOTHER VS STATE OF WEST BENGAL AND ORS. |
| 240 | WPA/9430/2020 | 18-11-2020 | MD NAHARUL SEIKH VS STATE OF WEST BENGAL AND ORS. |
| 241 | WPA/9431/2020 | 18-11-2020 | SUSHIL MONDAL AND OTHERS VS STATE OF WEST BENGAL AND ORS. |

| 242 | WPA/9432/2020 | 18-11-2020 | VIVEK RUIA VS W.B.S.E.D.C.L. AND ORS |
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| | , , | | KHAGENDRA KUMAR DUTTA @ ORS VS STATE OF WEST |
| 243 | WPA/9433/2020 | 18-11-2020 | BENGAL AND ORS. |
| | | | PRASANTA KUMAR CHATTARAJ AND ANR VS EASTERN |
| 244 | WPA/9434/2020 | 18-11-2020 | COALFIELDS LIMITED ANR ORS |
| | | | RELIANCE PROJECTS AND PROPERTY MANAGEMENT |
| | | | SERVICES LIMITED KOWN AS RELIBANCE CORPORATE IT |
| | | | PARK LTD. VS DISTRICT MAGISTRATE AND COLLECTOR, |
| | | | NADIA, LAND ACQUISITION SECTION (NHAI) AND ORS |
| 245 | WPA/9435/2020 | 18-11-2020 | · · · |
| 246 | MIDA (0.426/2020 | 40 44 2020 | TAPAN SINGH @ GABBAR VS STATE OF WEST BENGAL |
| 246 | WPA/9436/2020 | 18-11-2020 | AND ORS. |
| 247 | M/DA /0427/2020 | 10 11 2020 | MALLCOM INDIA LIMITED AND ANR VS UNION OF INDIA |
| 247 | WPA/9437/2020 | 18-11-2020 | AND ORS. UNITED CHURCH OF NORTHERN INDIA TRUST |
| | | | ASSOCIATION AND ANR VS STATE OF WEST BENGAL |
| 248 | WPA/9438/2020 | 18-11-2020 | AND ORS. |
| | 1117,43 130,2020 | 10 11 2020 | RAJ KUMARI SRIVASTAVA AND ORS VS STATE OF WEST |
| 249 | WPA/9439/2020 | 18-11-2020 | BENGAL AND ORS. |
| | , , , , , , , , , | | MASUM ALI SARENG VS STATE OF WEST BENGAL AND |
| 250 | WPA/9440/2020 | 18-11-2020 | ORS. |
| 251 | WPA/9441/2020 | 18-11-2020 | MD. MOHBASIR VS UNION OF INDIA AND ORS |
| | | | KALPANA BHAKTA VS STATE OF WEST BENGAL AND |
| 252 | WPA/9442/2020 | 18-11-2020 | ORS. |
| | | | KRISHNA ROY CHOWDHURY VS THE STATE OF WEST |
| 253 | WPA/9443/2020 | 18-11-2020 | BENGAL AND ORS |
| | | | DIPALI SUTRADHAR @ KIRTANIA VS THE STATE OF |
| 254 | WPA/9444/2020 | 18-11-2020 | WEST BENGAL AND ORS |
| | | | BRITANNIA INDUSTRIES LTD VS Union of India AND ORS |
| 255 | WPA/9445/2020 | 18-11-2020 | |
| 256 | MIDA (0.446 /2020 | 10 11 2020 | APARESH MITRA VS GENERAL MANAGER OF EASTERN |
| 256 | WPA/9446/2020 | 18-11-2020 | RAILWAY AND ORS |
| 257 | WPA/9447/2020 | 18-11-2020 | ISRAIL SAIKH AND ORS VS STATE OF WEST BENGAL AND ORS. |
| 237 | VVPA/9447/2020 | 18-11-2020 | |
| 258 | WPA/9448/2020 | 18-11-2020 | GITA SAMANTA VS THE STATE OF WEST BENGAL AND ORS |
| 230 | VVI A) 5440) 2020 | 10 11 2020 | BISWAJIT KUMAR DAS VS STATE OF WEST BENGAL AND |
| 259 | WPA/9449/2020 | 18-11-2020 | ORS. |
| | ,,, | | PRATIMA RANI KAYAL@ PRATIMA KAYAL JANA AND ORS |
| 260 | WPA/9450/2020 | 18-11-2020 | VS STATE OF WEST BENGAL AND ORS. |
| 261 | WPA/9451/2020 | 18-11-2020 | SISIR MANDAL VS STATE OF WEST BENGAL AND ORS. |
| | | | RAJESH KUMAR MANTRI VS GOODS AND SERVICE TAX |
| 262 | WPA/9452/2020 | 18-11-2020 | COUNCIL AND ORS |
| | | | LUTFAR RAHAMAN VS STATE OF WEST BENGAL AND |
| 263 | WPA/9453/2020 | 18-11-2020 | ORS. |

| 264 | WPA/9454/2020 | 18-11-2020 | MD. MARUF HOSSAIN, VS STATE OF WEST BENGAL AND ORS. |
|-----|---------------|------------|---|
| 265 | WPA/9455/2020 | 18-11-2020 | BAKIBUL ISLAM AND ANR VS STATE OF WEST BENGAL AND ORS. |
| 266 | WPA/9456/2020 | 18-11-2020 | MUKUNDA MOHAN KHAN AND ORS VS THE STATE OF WEST BENGAL AND ORS |
| 267 | WPA/9457/2020 | 18-11-2020 | RAKHI CHATTERJEE VS MIDNAPUR MUNICIPALITY AND ORS |
| 268 | WPA/9458/2020 | 18-11-2020 | GOLAK GUHA AND ORS VS STATE OF WEST BENGAL AND ORS. |
| 269 | WPA/9459/2020 | 18-11-2020 | KRISHNA KINKAR GHOSH VS STATE OF WEST BENGAL AND ORS. |
| 270 | WPA/9460/2020 | 18-11-2020 | JANNAVI PATRA VS STATE OF WEST BENGAL AND ORS. |
| 271 | WPA/9461/2020 | 18-11-2020 | KRISHNA DAS PODDAR VS STATE OF WEST BENGAL AND ORS. |
| 272 | WPA/9462/2020 | 18-11-2020 | M/S. INDO CONSTRUCTION CO VS UNION OF INDIA AND ORS |
| 273 | WPA/9463/2020 | 18-11-2020 | ASHIS KUMAR MONDAL @ ASHIS MONDAL VS UNION OF INDIA AND ORS. |
| 274 | WPA/9464/2020 | 18-11-2020 | MD. MANIRUL ISLAM VS STATE OF WEST BENGAL AND ORS. |
| 275 | WPA/9465/2020 | 18-11-2020 | MOLOY KUMAR PAL AND ANR VS PASCHIM BANGA GRAMIM BANK AND ORS |
| 276 | WPA/9466/2020 | 18-11-2020 | SUBRATA KUMAR BHOWMICK VS STATE OF WEST BENGAL AND ORS. |
| 277 | WPA/9467/2020 | 18-11-2020 | MOSARAF HOSSAIN @ BABAR ALI SK. VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS |
| 278 | WPA/9468/2020 | 18-11-2020 | PURNIMA HELA AND ORS VS STATE OF WEST BENGAL AND ORS. |
| 279 | WPA/9469/2020 | 18-11-2020 | SAFIKUL SK. AND ORS VS THE STATE OF WEST BENGAL AND ORS |
| 280 | WPA/9470/2020 | 18-11-2020 | GOURI SHANKAR HAZRA VS STATE OF WEST BENGAL AND ORS. |
| 281 | WPA/9471/2020 | 18-11-2020 | DHRITARASTRA DUTTA VS THE STATE OF WEST BENGAL AND ORS |
| 282 | WPA/9472/2020 | 18-11-2020 | MOLY DAS AND ORS VS STATE OF WEST BENGAL AND ORS. |
| 283 | WPA/9473/2020 | 18-11-2020 | KALINDI DISTRIBUTORS PVT LTD VS PRINCIPAL COMMISSIONER OF INCOME TAX I,KOL AND ORS |
| 284 | WPA/9474/2020 | 18-11-2020 | RAJSHREE VINIMAY PVT LTD VS PRINCIPAL COMMISSIONER OF INCOME TAX I ,KOL AND ORS |
| 285 | WP.CT/54/2020 | 17-11-2020 | SABITRI DEVI AND ANR VS UNION OF INDIA AND ORS. |

| | | | EMPLOYEES STATE INSURANCE CORPORAION AND ORS |
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| 286 | WP.CT/55/2020 | 17-11-2020 | VS DR LEENA MISTRY AND ANR |
| 287 | WP.CT/56/2020 | 17-11-2020 | UNION OF INDIA AND ORS. VS SATYA JIBAN ROY |
| | | | MANOJ KUMAR CHATTERJEE VS STATE OF WEST |
| 288 | WP.ST/95/2020 | 17-11-2020 | BENGAL AND ORS. |